**Annexure-1**

**Name of the corporate debtor: SHRI ANIRUDHHA WOOD PRIVATE LIMITED; Date of commencement of CIRP:21.02.2024 ; List of creditors as on:19.03.2024**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of conti-ngent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guar-antee | Whether related party? | % of Voting share in CoC | | | | | |
| 1 | Synergy Wood and Glass Private Limited | 08.03.2024 | 28,62,59,850 | 28,62,59,850 | Unsecured Financial | 0 | No | 33.17% | 0 | 0 | 0 | 0 | |
| 2 | J M FINANCIAL ASSETS RECONSTRUCTION COMPANY LTD | 19.03.2024 | 28,77,08,955 | 28,77,08,955 | Unsecured Corporate Guarantee Amount | 28,77,08,955 | No | 66.83% | 0 | 0 | 0 | 0 | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |